

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/750/2024

PETITION NUMBER : CP/IB/760/2019

**NAME OF THE PETITIONER : J.Karthiga(Liquidator)
M/s Vishnu Annamalaiyaar Paper Mills Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Rule 11 & 13 of NCLT Rules 2016

ORDER

Ld. Counsel Mr. Jerin Asher Sojan for the Liquidator.

This is an Application seeking condonation of delay of 28 days in filing extension Application for extension of liquidation period from 18.02.2024 to 18.05.2024. The Applicant stated that the delay is due to personal and family commitments of the Applicant.

Heard and perused records.

**In view of the above, the delay is condoned, Application is allowed
and IA is disposed off.**

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk